

Recruitment in the Coal Mines of Santhal Pargana and Tara Colliery

1929. SHRI LADLI MOHAN
NIGAM: SHRI KALYAN
ROY;

Will the Minister of ENERGY be pleased to state:

(a) how many new person ? were recruited (excepting land losers/ dependent_a of diseased/medically unfit personnel) in the coal mines of Santhal Parganas in Bihar and Tara Colliery under Eastern Coal-fields Limited during 1981 and 1982;

(b) what are the names of coal mine_s where they were recruited and manner of recruitment;

(c) in which categories they have been recruited;

(d) how many of them have been later transferred in Kajora and Pan-daveshwar coal mines and names of other coal mines where they have been transferred and when and details thereof;

(e) whether Government are aware that there is large number of workers who were working in coal mines in Santhal Parganas just on the eve of nationalisation and were not absorbed arm are still out of jobs;

(f) whether Government and ECL management have received representations from United Coal Workers Union on this and if so, what are the details thereof; and

(g) what steps ECL has taken or propose to take to absorb old workers who were thrown out of jobs before making fresh recruitment?

THE MTNTSTER OF STATE *m* THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY' (SHRI GARGI SHANKAR M[^]SHRAV (a) to (g) Tnformat'on is being co[^]ected from the companies and will be laid on the Table of the House.

Demonstration before AIR

1930. SHRI SUKOMAL SEN: Will the Minister of INFORMATION AiNu BROADCASTiNG be pleased to state:

(a) whether there were demonstrations before any of the All India Radio offices/Broadcasting centres protesting against the incorrect news-items flashed by the All India Radio about the All India strike on the 19th January, 1982; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) According to the information received in Directorate of All India Radio, d -"no-titration-; were held before AIR Stations at Indore and Patna on 21-1-1982. The demonstrators had mainly complained about the coverage in AIR of the strike on 19-1-1982. The factual position is that AIR had provided due coverage as per the guidelines.

Advertisement Policy

1931. SHRI DIPEN GHOSH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the norms and procedures adopted while releasing advertisements to newspapers; and

(b) whether it is a fact that since the new Government came into power at the Centre, there have been Changs in the advertisement policy?

THE DEPUTY MTNISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARTF MOHAMMED KHAN): (a) The norms and procedure for releasing advertisements through- the Directorate of Adw+ising a."""d Vrua^l Publicity are contained in the Advertising PoHcv of the Government which has already been laid on the Table of the House.